NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 5/111A/NCLT/AHM/2016 (New) CP No. 16/111A/CLB/MB/2010 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

Name of the Company:

Manish Rameshchandra Trivedi

V/s.

Gujarat Natural Resources Ltd. & Ors.

Section of the Companies Act:

Section 111A of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. MARHEUA

4MMCAE

PETITIONER

2. KEYOOR BAKSHI

PCC

ORDER

Learned Advocate Mr. Vijay M Vaghela present for Petitioner. Learned PCS Mr. Keyur Bakshi present for Respondent no. 1. None present for other Respondents.

At request of both sides.

List the matter on 05.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of May, 2017.